CENTRAL ADMINISTRATIE TRIBUNAL, PRINCIPAL BENCH



OAs No.1234/91, 1238/91, 1242/91 & 1244/91 New Delhi, this 27th day of September, 1895.

> Hon'ble Shri K. Muthukumar, Member(A) Hon'ble Shri P. Suryaprakasam, Member(J)

- 1. Shri Manoj Sikka, s/o Shri H.R. Sikka (DA 1234/91) 10/20, Suchash Nagar, New Delhi-27
- Shri Herminder Par Singh, s/o Amrik Singh (OA 1238/91)
 WZ/1032, Mohinder Park, Shakur Basti
 New Delhi-34
- 3. Shri Raj Kumar Jain, s/o Shri K.C. Jain (DA 1242/91) 601, Krishna Building Hamilton Road, Morigate, Delhi-6
- 4. Ms. Babita Sharma, d/o Shri D.D.Sharma (DA 1244/91) 1-A, Old Gobindpura Extn. Parwana Road, Delhi-51 .. Applicants

(By Dr. D.C. Vohra, Advocat.

Vs.

Foreign Secretary
Ministry of External Affairs
South Block, New Delhi-11
(None present)

Respondents

ORDER (oral)

Hon¹ble Shri K. Muthukumar

The learned counsel for the applicant says that the applicants in all the above DAs have since left the service and therefore the DAs can be dismissed as withdrawn. In view of this submission, all the above DAs are dismissed with drawn. No costs.

A copy of this order be placed in other OA files.

(P. Suryaprakasam)
Member(J)

27.9.95

(K. Muthukumar)
Member(A)
27.9.95